

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :05-03-2026

Date : 05.03.2026

S.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
09/2026	05.03.2026	ABLAPL-13655/2025	MR BARIK	C.O.		Order Dtd. 2026-02-26	BAIL-1
10/2026	05.03.2026	ABLAPL-13779/2025	S DASH	C.O.	COURT NO. 17	Order Dtd. 2025-02-27	BAIL-2
18/2026	05.03.2026	WP (C) - 12733/2020	P K DAS	C.O.	COURT NO. 17	Order Dtd. 2026-02-27	WRIT BRANCH-5
19/2026	05.03.2026	WP (C) - 592/2024	D SAMAL	C.O.	COURT NO. 20	Order Dtd. 2026-04-17	WRIT BRANCH-4
38/2026	05.03.2026	MACA-506/2024	S K SAHOO	C.O.	COURT NO. 20	Order Dtd. 2026-02-27	MISC. APPEAL SEC.
39/2026	05.03.2026	MACA-154/2024	A K RANA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	MISC. APPEAL SEC.
40/2026	05.03.2026	MACA-27/2023	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-02-27	MISC. APPEAL SEC.
41/2026	05.03.2026	WP (C) - 29632/2025	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH (DIVISION BENCH-1)
42/2026	05.03.2026	WP (C) - 29632/2025	T BAG	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH (DIVISION BENCH-1)
43/2026	05.03.2026	WP (C) - 24174/2025	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH-2
45/2026	05.03.2026	WP (C) - 24177/2025	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	
46/2026	05.03.2026	WP (C) - 29678/2023	U K PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH-7
47/2026	05.03.2026	WP (C) - 29719/2023	U K PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH-8
48/2026	05.03.2026	WP (C) -	M R SAHOO	C.O.	COURT	Order Dtd. 2026-02-25	WRIT

		4189/2026			NO. 1		BRANCH (DIVISION BENCH-3)
51/2026	05.03.2026	WP (C) - 29038/2025	G JAYSINGH	C.O.	COURT NO. 1	Order Dtd. 2026-02-27	WRIT BRANCH-4
54/2026	05.03.2026	WP (C) - 34267/2025	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	WRIT BRANCH-1
55/2026	05.03.2026	WP (C) - 36232/2025	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 2026-02-27	WRIT BRANCH-7
57/2026	05.03.2026	WP (C) - 36312/2025	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 2026-02-27	WRIT BRANCH-4
58/2026	05.03.2026	WP (C) - 36315/2025	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 2026-02-27	WRIT BRANCH-4
60/2026	05.03.2026	WP (C) - 1205/2026	ANIL KUMAR DAS	C.O.	COURT NO. 1	Order Dtd. 2026-02-27	WRIT BRANCH-5
62/2026	05.03.2026	WP (C) - 4351/2026	P K RATH	C.O.	COURT NO. 1	Order Dtd. 2026-02-27	WRIT BRANCH-4
64/2026	05.03.2026	SA- 278/1992	P C MOAHNTY	C.O.	COURT NO. 1	Order Dtd. 2026-02-27	SECOND APPEAL
66/2026	05.03.2026	WP (C) - 1407/2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-26	WRIT BRANCH-5
67/2026	05.03.2026	WP (C) - 3394/2024	C SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-02-26	WRIT BRANCH-2
68/2026	05.03.2026	WP (C) - 859/2024	SARAT CHANDRA MEKAP	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH-7
69/2026	05.03.2026	RPFAM- 183/2022	M K NAYAK	C.O.	COURT NO. 20	Order Dtd. 9999-12-31	FIRST APPEAL
70/2026	05.03.2026	WP (C) - 6260/2026	P K MISHRA	C.O.	COURT NO. 9	Order Dtd. 2026-03-30	WRIT BRANCH-5
71/2026	05.03.2026	WP (C) - 42312/2023	HEMANTA KUMAR ROUT	C.O.	COURT NO. 9	Order Dtd. 2026-02-25	WRIT BRANCH-3
72/2026	05.03.2026	SA- 278/1992	A. SUNDARAY	C.O.	COURT NO. 9	Order Dtd. 2026-02-27	SECOND APPEAL
73/2026	05.03.2026	WP (C) - 42311/2023	HEMANTA KUMAR ROUT	C.O.	COURT NO. 9	Order Dtd. 2026-02-25	WRIT BRANCH-3
75/2026	05.03.2026	WP (C) - 41046/2023	S K PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2026-02-25	WRIT BRANCH-6
77/2026	05.03.2026	WP (C) - 41046/2023	U K PANDA	C.O.	COURT NO. 9	Order Dtd. 2026-02-25	WRIT BRANCH-6

78/2026	05.03.2026	WP (C) - 41046/2023	S K PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2026-02-25	WRIT BRANCH-6
81/2026	05.03.2026	WP (C) - 31492/2023	J DEHURY	C.O.	COURT NO. 9	Order Dtd. 2026-02-24	WRIT BRANCH-3
82/2026	05.03.2026	WP (C) - 23033/2023	P BEHERA	C.O.	COURT NO. 9	Order Dtd. 2026-02-26	WRIT BRANCH-7
83/2026	05.03.2026	WP (C) - 6229/2026	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2026-02-26	WRIT BRANCH (DIVISION BENCH-1)
84/2026	05.03.2026	WP (C) - 632/2026	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2026-02-26	WRIT BRANCH-4
85/2026	05.03.2026	WP (C) - 23108/2025	J. LENKA	C.O.	COURT NO. 9	Order Dtd. 2026-02-25	WRIT BRANCH-8
86/2026	05.03.2026	WP (C) - 783/2026	S. GUPTA	C.O.	COURT NO. 9	Order Dtd. 2026-02-25	
87/2026	05.03.2026	WP (C) - 23033/2023	B K PATI	C.O.	COURT NO. 9	Order Dtd. 2026-02-26	WRIT BRANCH-7
88/2026	05.03.2026	WP (C) - 5956/2026	M. R. ROUSTRAY	C.O.	COURT NO. 9	Order Dtd. 2026-02-25	
90/2026	05.03.2026	WP (C) - 23033/2023	D SAMAL	C.O.	COURT NO. 9	Order Dtd. 2026-02-26	WRIT BRANCH-7
91/2026	05.03.2026	WP (C) - 6481/2026	D. BISWAL	C.O.	COURT NO. 9	Order Dtd. 2026-02-26	WRIT BRANCH-5
92/2026	05.03.2026	WP (C) - 23063/2023	B K PATI	C.O.	COURT NO. 9	Order Dtd. 2026-02-26	WRIT BRANCH-7
93/2026	05.03.2026	WP (C) - 6246/2026	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2026-02-26	WRIT BRANCH-3
95/2026	05.03.2026	WP (C) - 6289/2026	S. GUPTA	C.O.	COURT NO. 9	Order Dtd. 2026-02-26	
96/2026	05.03.2026	WP (C) - 23063/2023	D SAMAL	C.O.	COURT NO. 9	Order Dtd. 2026-02-26	WRIT BRANCH-7
97/2026	05.03.2026	WP (C) - 6242/2026	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2026-02-26	WRIT BRANCH-3
98/2026	05.03.2026	WP (C) - 5656/2026	G. N. SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3
00/2026	05.03.2026	WP (C) - 6218/2026	T. BAG	C.O.	COURT NO. 2	Order Dtd. 9999-12-31	WRIT BRANCH-3

					OLD		
01/2026	05.03.2026	WP (C) - 23063/2023	S P PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-26	WRIT BRANCH-7
02/2026	05.03.2026	WP (C) - 6284/2026	P. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-26	
04/2026	05.03.2026	WP (C) - 6320/2026	T. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-26	
05/2026	05.03.2026	WP (C) - 23136/2023	B K PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-26	WRIT BRANCH-8
07/2026	05.03.2026	WP (C) - 6322/2026	T. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-26	
08/2026	05.03.2026	WP (C) - 23136/2023	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-26	WRIT BRANCH-8
09/2026	05.03.2026	WP (C) - 6325/2026	T. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-26	
11/2026	05.03.2026	WP (C) - 6338/2026	T. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-27	WRIT BRANCH-3
12/2026	05.03.2026	WP (C) - 23136/2023	S P PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-26	WRIT BRANCH-8
13/2026	05.03.2026	WP (C) - 6332/2026	T. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-27	
14/2026	05.03.2026	CRLMC- 98/2026	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-26	
15/2026	05.03.2026	WP (C) - 23134/2023	B K PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-03	WRIT BRANCH-8
16/2026	05.03.2026	WP (C) - 4276/2026	P. R. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-27	WRIT BRANCH-3
17/2026	05.03.2026	WP (C) - 4259/2026	P. R. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-27	WRIT BRANCH-2
18/2026	05.03.2026	WP (C) - 6005/2026	N. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-27	WRIT BRANCH (DIVISIO BENCH-1)
19/2026	05.03.2026	WP (C) - 4161/2026	B. K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-27	WRIT BRANCH-3
20/2026	05.03.2026	WP (C) - 4212/2026	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-27	

21/2026	05.03.2026	WP (C) - 5784/2026	P. N. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-27	WRIT BRANCH-7
22/2026	05.03.2026	WP (C) - 6478/2026	R. PRATHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-27	WRIT BRANCH-5
23/2026	05.03.2026	WP (C) - 6318/2026	R. K. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-03-25	
24/2026	05.03.2026	WP (C) - 5646/2026	K. K. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-02-27	WRIT BRANCH-6
25/2026	05.03.2026	WP (C) - 36579/2025	S. K. SAHU	C.O.	COURT NO. 12	Order Dtd. 2026-02-27	
26/2026	05.03.2026	WP (C) - 6309/2026	N. K. ROUT	C.O.	COURT NO. 12	Order Dtd. 2026-02-26	
27/2026	05.03.2026	WP (C) - 6324/2026	N. K. ROUT	C.O.	COURT NO. 12	Order Dtd. 2026-02-26	
28/2026	05.03.2026	WP (C) - 6551/2026	P. K. JENA	C.O.	COURT NO. 12	Order Dtd. 2026-02-27	
29/2026	05.03.2026	WP (C) - 6421/2026	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)
30/2026	05.03.2026	WP (C) - 6553/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-27	WRIT BRANCH-3
31/2026	05.03.2026	WP (C) - 34502/2025	B. N. SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-26	
32/2026	05.03.2026	WP (C) - 5334/2026	T. B. MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-27	WRIT BRANCH-7
33/2026	05.03.2026	WP (C) - 5583/2026	B. K. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-27	WRIT BRANCH (DIVISION BENCH-3)
34/2026	05.03.2026	WP (C) - 1363/2026	S DHIR	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-27	
35/2026	05.03.2026	CRLREV-1125/2025	R. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-27	
36/2026	05.03.2026	WP (C) - 523/2026	S DHIR	C.O.	COURT NO. 12	Order Dtd. 2026-03-19	WRIT BRANCH-2
37/2026	05.03.2026	CRLREV-1054/2025	B. BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-02-04	
38/2026	05.03.2026	WP (C) -	T K MOHANTY	C.O.	COURT	Order Dtd. 2026-02-27	WRIT

		2786/2026			NO. 17		BRANCH-8
39/2026	05.03.2026	WP (C) - 20995/2025	S. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2026-04-15	
40/2026	05.03.2026	WP (C) - 3405/2026	R K BARIK	C.O.	COURT NO. 20	Order Dtd. 2026-02-27	WRIT BRANCH-7
41/2026	05.03.2026	WP (C) - 4839/2025	K. C. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2026-02-27	WRIT BRANCH-3
42/2026	05.03.2026	WP (C) - 1266/2026	KSITISH	C.O.	COURT NO. 20	Order Dtd. 2026-02-27	
43/2026	05.03.2026	WP (C) - 20995/2025	B. R. SENAPATI	C.O.	COURT NO. 20	Order Dtd. 2026-04-15	
49/2026	05.03.2026	WP (C) - 5975/2026	S. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-02-27	
50/2026	05.03.2026	WP (C) - 5980/2026	S. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-02-27	WRIT BRANCH-1
51/2026	05.03.2026	WP (C) - 5985/2026	S. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-02-27	
52/2026	05.03.2026	WP (C) - 5987/2026	S. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-02-27	WRIT BRANCH-1
53/2026	05.03.2026	WP (C) - 5988/2026	S. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-02-27	
54/2026	05.03.2026	WP (C) - 5998/2026	S. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-02-27	
55/2026	05.03.2026	WP (C) - 5999/2026	S. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-02-27	
56/2026	05.03.2026	WP (C) - 6000/2026	S. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-02-27	
57/2026	05.03.2026	WP (C) - 6001/2026	S. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-02-27	WRIT BRANCH (DIVISIO BENCH-1)
58/2026	05.03.2026	WP (C) - 6002/2026	S. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-02-27	
59/2026	05.03.2026	WP (C) - 6003/2026	S. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-02-27	WRIT BRANCH (DIVISIO BENCH-1)
60/2026	05.03.2026	WP (C) - 6006/2026	S. K. MOHANTY	C.O.	COURT NO.	Order Dtd. 2026-02-27	WRIT BRANCH-1

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61/2026	05.03.2026	WP (C) - 6007/2026	S. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-02-27	
62/2026	05.03.2026	WP (C) - 6008/2026	S. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-02-27	WRIT BRANCH-8
63/2026	05.03.2026	WP (C) - 6010/2026	S. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-02-27	
64/2026	05.03.2026	WP (C) - 6011/2026	S. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-02-27	WRIT BRANCH-3
65/2026	05.03.2026	WP (C) - 6013/2026	S. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-02-27	WRIT BRANCH-7
66/2026	05.03.2026	WP (C) - 6069/2026	S. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-02-27	WRIT BRANCH (DIVISIO BENCH-1)
67/2026	05.03.2026	WP (C) - 6090/2026	S. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-02-27	WRIT BRANCH-1
68/2026	05.03.2026	WP (C) - 5879/2026	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-02-27	WRIT BRANCH-8
69/2026	05.03.2026	WPC (OAC) - 2489/2005	M R SAHOO	C.O.	COURT NO. 20	Order Dtd. 2026-02-26	OA Branch
72/2026	05.03.2026	WP (C) - 20325/2014	K SAHOO	C.O.	COURT NO. 20	Order Dtd. 2026-02-24	WRIT BRANCH (DIVISIO BENCH-2)
73/2026	05.03.2026	CMP- 1887/2025	G. R. PATRA	C.O.	COURT NO. 20	Order Dtd. 2026-02-25	
74/2026	05.03.2026	CRLMP- 212/2026	M. R. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2026-02-26	WRIT BRANCH-7
75/2026	05.03.2026	CMP- 379/2026	A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
93/2026	05.03.2026	CRLA- 162/2026	R. K. MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2026-05-18	
94/2026	05.03.2026	CRLREV- 162/2026	R. K. MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2026-04-15	
95/2026	05.03.2026	MACA- 506/2024	J DEHURY	C.O.	COURT NO. 17	Order Dtd. 2026-02-27	MISC. APPEAL SEC.
96/2026	05.03.2026	CRLA- 416/2024	S CHOUDHURYI	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	CRIMINAL APPEAL

97/2026	05.03.2026	CRLA-850/2023	S CHOUDHURYI	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL
98/2026	05.03.2026	WP (C) - 6450/2026	S. MOHARANA	C.O.	COURT NO. 5	Order Dtd. 2026-02-27	WRIT BRANCH-7
99/2026	05.03.2026	WP (C) - 6397/2026	S. MOHARANA	C.O.	COURT NO. 5	Order Dtd. 2026-02-27	WRIT BRANCH-5
00/2026	05.03.2026	WP (C) - 6393/2026	S. MOHARANA	C.O.	COURT NO. 5	Order Dtd. 2026-02-27	
01/2026	05.03.2026	WP (C) - 6372/2026	S. MOHARANA	C.O.	COURT NO. 5	Order Dtd. 2026-02-27	WRIT BRANCH-1
02/2026	05.03.2026	WP (C) - 6280/2026	S. MOHARANA	C.O.	COURT NO. 5	Order Dtd. 2026-02-27	WRIT BRANCH (DIVISION BENCH-1)
03/2026	05.03.2026	FAO-29/2026	N. K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-04-20	MISC. APPEAL SEC.
05/2026	05.03.2026	WP (C) - 6110/2026	S. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2026-02-27	
08/2026	05.03.2026	WP (C) - 6053/2026	S. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2026-02-27	WRIT BRANCH (DIVISION BENCH-1)
10/2026	05.03.2026	WP (C) - 6572/2026	S. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2026-02-27	WRIT BRANCH-7
11/2026	05.03.2026	WP (C) - 6605/2026	R.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2026-02-27	WRIT BRANCH-4
13/2026	05.03.2026	WP (C) - 1332/2026	G.SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2026-02-27	WRIT BRANCH-1
19/2026	05.03.2026	MACA-278/2017	S K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-02-27	MISC. APPEAL SEC.
20/2026	05.03.2026	RSA-100/2026	D NAYAK	C.O.	COURT NO. 21	Order Dtd. 2026-07-20	
21/2026	05.03.2026	WA-2872/2024	K. SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-02-10	
23/2026	05.03.2026	ABLAPL-11435/2025	A K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-09	
24/2026	05.03.2026	ABLAPL-12000/2025	A K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-23	
25/2026	05.03.2026	CRLA-278/2017	D P DASH	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMINAL APPEAL

26/2026	05.03.2026	WP (C) - 12733/2020	T K NAYAK	C.O.	COURT NO. 22	Order Dtd. 2026-02-27	WRIT BRANCH-5
27/2026	05.03.2026	CRLMC-5459/2025	C.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-26	
28/2026	05.03.2026	CONTC-1212/2026	M/S.ASHOK KUMAR MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-03-20	
29/2026	05.03.2026	CRLMP-190/2026	T. BAG	C.O.	COURT NO. 25	Order Dtd. 2026-02-27	WRIT BRANCH-7
30/2026	05.03.2026	TRP (C) - 50/2025	ASHUTOSH MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-02-27	
31/2026	05.03.2026	WP (C) - 4676/2025	B. K. SETHI	C.O.	COURT NO. 25	Order Dtd. 2026-02-25	WRIT BRANCH (DIVISION BENCH-2)
33/2026	05.03.2026	WP (C) - 5484/2026	B.K.MOHARANA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	
11/2026	05.03.2026	WP (C) - 1233/2026	PAWAN KUMAR	GENERAL		Order Dtd. 2026-01-16	WRIT BRANCH-8
12/2026	05.03.2026	WP (C) - 17678/2024	JASPREET KAUR	GENERAL		Petition With Annexures	
13/2026	05.03.2026	CRLMC-2582/2025	ABHAY KUMAR SWAIN	GENERAL		Final Order	
14/2026	05.03.2026	CRLMC-3494/2025	JUNIOR WAFI WOHIENGU MACO DELL	GENERAL		Order Dtd. 2026-02-12	
15/2026	05.03.2026	WP (C) - 36651/2023	DR. JITENDRA KUMAR LENKA	GENERAL		Entire Brief	WRIT BRANCH-4
16/2026	05.03.2026	WP (C) - 3966/2026	AKSHAYA KUMAR BEHERA	GENERAL		Judgement Dtd. 2026-02-27	
17/2026	05.03.2026	WP (C) - 16637/2009	MANAS RANJAN SAHOO	GENERAL		Petition With Annexures	
20/2026	05.03.2026	CRLMC-657/2026	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2026-02-27	
21/2026	05.03.2026	WP (C) - 16852/2025	MUNA KARMI	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH-5
22/2026	05.03.2026	CRLMC-626/2026	AMARESH KALASH	GENERAL		Order Dtd. 2026-02-27	CRIMINAL MISC
23/2026	05.03.2026	WP (C) - 19500/2013	MAHENDRA PRUSTY	GENERAL		Entire Document	

24/2026	05.03.2026	ABLAPL-11091/2025	SAHADEBARANA	GENERAL		Order Dtd. 2026-02-25	BAIL-1
25/2026	05.03.2026	BLAPL-401/2026	SOUMYARANJANPAIKRAY	GENERAL		Order Dtd. 2026-02-26	
26/2026	05.03.2026	CRLMC-613/2026	SOUMYARANJANPAIKRAY	GENERAL		Order Dtd. 2026-02-26	
27/2026	05.03.2026	CONTC-687/2026	BIJAYA KUMARNAYAK	GENERAL		Order Dtd. 2026-02-27	
28/2026	05.03.2026	BLAPL-11782/2025	GHANASHYAMMUDULI	GENERAL		Order Dtd. 2026-02-27	
29/2026	05.03.2026	WA-1306/2025	AMIYA BHUSANDASH	GENERAL		Entire Brief	WRIT APPEAL
30/2026	05.03.2026	WP (C) - 16852/2025	MUNA KARMI	GENERAL		Entire Document	WRIT BRANCH-5
31/2026	05.03.2026	WA-628/2024	AMIYA BHUSANDASH	GENERAL		Entire Brief	WRIT APPEAL
32/2026	05.03.2026	WP (C) - 8884/2022	CHANDAN KUMAR NAYAK	GENERAL		Petition With Annexures	WRIT BRANCH-7
33/2026	05.03.2026	WPCRL-806/2010	SANTILATA SAHOO	GENERAL		Entire Order	
34/2026	05.03.2026	CRLA-111/2002	TRILOCHAN PANIGRAHI	GENERAL		Order Dtd. 2026-02-26	CRIMINAL APPEAL
35/2026	05.03.2026	WP (C) - 17069/2012	CHANDAN KUMAR NAYAK	GENERAL		Petition With Annexures	
359/2026	05.03.2026	WP (C) - 20085/2022	SHAKTI PRASAD RATH	GENERAL		Entire Document	WRIT BRANCH-2
44/2026	05.03.2026	SA-11/1992	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-02-27	SECOND APPEAL
45/2026	05.03.2026	WP (C) - 9733/2016	B K DAS	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH-2)
46/2026	05.03.2026	WPC (OAC) - 922/2016	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2021-09-15	OA Branch
47/2026	05.03.2026	WP (C) - 40764/2023	BISWANATH BEHERA	GENERAL		Order Dtd. 2023-12-18	WRIT BRANCH (DIVISION BENCH-2)
48/2026	05.03.2026	WP (C) - 2032/2026	PRIYANKA SAMANTRAY	GENERAL		Entire Order	WRIT BRANCH-4
70/2026	05.03.2026	CONTC-512/2022	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2022-02-10	CONTEMPT
76/2026	05.03.2026	WP (C) - 37227/2023	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-02-25	WRIT BRANCH-4
82/2026	05.03.2026	ABLAPL-1163/2026	BIKASH KUMAR PRADHAN	GENERAL		Order Dtd. 2026-02-25	

22/2026	05.03.2026	WA-1209/2025	JASPREET KAUR	GENERAL		Order Dtd. 2026-01-28	
47/2026	05.03.2026	CRLMP-205/2026	KIRAN KUMAR PATEL	GENERAL		Order Dtd. 2026-02-26	WRIT BRANCH-2
55/2026	05.03.2026	BLAPL-250/2026	BANITA KUMARI SETHY	GENERAL		Order Dtd. 2026-02-24	BAIL-1
36/2026	05.03.2026	WP (C) - 4477/2026	SUSHREE SANGITA PASAYAT	GENERAL		Order Dtd. 2026-02-17	WRIT BRANCH-7
37/2026	05.03.2026	WP (C) - 2587/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-02-24	
44/2026	05.03.2026	WP (C) - 2583/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-02-24	WRIT BRANCH-7
49/2026	05.03.2026	CRLMP-186/2026	BIKRAM BEHERA	GENERAL		Order Dtd. 2026-02-27	
50/2026	05.03.2026	CRLMP-186/2026	BIKRAM BEHERA	GENERAL		Order Dtd. 2026-02-27	
52/2026	05.03.2026	ABLAPL-449/2026	SUMIT SATPATHY	GENERAL		Order Dtd. 2026-02-09	BAIL-1
53/2026	05.03.2026	WP (C) - 2593/2026	DILLIP SAMAL	GENERAL		Order Dtd. 2026-02-26	
56/2026	05.03.2026	FAO-455/2024	SESHADEV BISWAL	GENERAL		Order Dtd. 2025-09-10 Petition,Annexure,	
61/2026	05.03.2026	WP (C) - 25064/2013	B B MALLICK	GENERAL		Order Dtd. 2017-12-11	
63/2026	05.03.2026	WPC (OAC) - 4230/2012	M K PANI	GENERAL		Order Dtd. 2022-02-21	OA Branch
65/2026	05.03.2026	WP (C) - 5227/2025	S SAHOO	GENERAL		Order Dtd. 2026-02-10	WRIT BRANCH-5
74/2026	05.03.2026	WP (C) - 2102/2002	G K TRIPATHY	GENERAL		Order Dtd. 2022-06-23	WRIT BRANCH (DIVISION BENCH-3)
76/2026	05.03.2026	WP (C) - 3502/2026	JYOTIPRAKASH KAR	GENERAL		Order Dtd. 2026-02-27	WRIT BRANCH-3
79/2026	05.03.2026	WP (C) - 30330/2023	JYOTIPRAKASH KAR	GENERAL		Order Dtd. 2023-10-12	WRIT BRANCH-7
80/2026	05.03.2026	ABLAPL-7423/2025	JYOTIPRAKASH KAR	GENERAL		Order Dtd. 2025-07-04	
89/2026	05.03.2026	WP (C) - 34438/2025	UMAKANTA CHHOTRAY	GENERAL		Order Dtd. 2025-12-09	
94/2026	05.03.2026	WP (C) - 2496/2026	UMAKANTA CHHOTRAY	GENERAL		Order Dtd. 2026-02-26	
99/2026	05.03.2026	WP (C) - 5166/2026	UMAKANTA CHHOTRAY	GENERAL		Order Dtd. 2026-02-17	WRIT BRANCH-8
03/2026	05.03.2026	WP (C) -	UMAKANTA	GENERAL		Order Dtd. 2026-02-25	

		2575/2026	CHHOTRAY				
06/2026	05.03.2026	CONTC-448/2026	UMAKANTA CHHOTRAY	GENERAL		Order Dtd. 2026-01-28	
10/2026	05.03.2026	MACA-215/2025	P C DAS	GENERAL		Judgement Dtd. 2026-02-06	MISC. APPEAL SEC.
71/2026	05.03.2026	ABLAPL-13802/2025	MOHAN KUMAR SAHU	GENERAL		Order Dtd. 2026-02-25	BAIL-2
77/2026	05.03.2026	WP (C) - 22373/2021	BD BISWAL	GENERAL		Order Dtd. 2026-02-23	WRIT BRANCH-3
78/2026	05.03.2026	CRLREV-553/2025	PK JENA	GENERAL		Order Dtd. 2025-09-17Petition With Annexures,	
79/2026	05.03.2026	CRLMC-4466/2025	PK JENA	GENERAL		Petition With Annexures	CRIMINAL MISC
80/2026	05.03.2026	CRLMC-4466/2025	P K JENA	GENERAL		Order Dtd. 2026-02-13	CRIMINAL MISC
81/2026	05.03.2026	ABLAPL-1071/2026	S MOHAPATRA	GENERAL		Order Dtd. 2026-02-23	
83/2026	05.03.2026	WP (C) - 25667/2019	S SWAIN	GENERAL		Order Dtd. 2026-02-25	WRIT BRANCH (DIVISION BENCH-2)
84/2026	05.03.2026	WP (C) - 15495/2015	PITABAS NAYAK	GENERAL		Order Dtd. 2026-02-09	WRIT BRANCH (DIVISION BENCH-1)
85/2026	05.03.2026	BLAPL-436/2026	S GHOSH	GENERAL		Order Dtd. 2026-02-26	BAIL-2
86/2026	05.03.2026	SA-278/1992	P C MOHANTY	GENERAL		Order Dtd. 2026-02-27	SECOND APPEAL
87/2026	05.03.2026	ABLAPL-9577/2021	M MOHANTY	GENERAL		Order Dtd. 2022-04-07	BAIL-2
88/2026	05.03.2026	CRLMC-156/2025	J C BARAL	GENERAL		Order Dtd. 2026-01-13	
89/2026	05.03.2026	ABLAPL-1914/2024	GANESH SAHOO	GENERAL		Order Dtd. 2024-07-30	BAIL-1
90/2026	05.03.2026	WP (C) - 10174/2012	RANJAN KUMAR BARIK	GENERAL		Order Dtd. 2012-12-11	
91/2026	05.03.2026	WP (C) - 4975/2026	J PRADHAN	GENERAL		Order Dtd. 2026-02-27	WRIT BRANCH-4
92/2026	05.03.2026	WP (C) - 37210/2025	SURIYAKANTA SAMAL	GENERAL		Order Dtd. 2026-02-25	WRIT BRANCH-3
04/2026	05.03.2026	WP (C) - 37291/2025	SURIYAKANTA SAMAL	GENERAL		Order Dtd. 2026-02-25	WRIT BRANCH-8
06/2026	05.03.2026	WP (C) -	SURIYAKANTA	GENERAL		Order Dtd. 2026-02-25	

		37331/2025	SAMAL				
07/2026	05.03.2026	WP (C) - 932/2026	SURIYAKANTA SAMAL	GENERAL		Order Dtd. 2026-02-25	WRIT BRANCH-3
09/2026	05.03.2026	WP (C) - 1146/2026	SURIYAKANTA SAMAL	GENERAL		Order Dtd. 2026-02-25	WRIT BRANCH-5
12/2026	05.03.2026	RVWPET-291/2022	S GHOSH	GENERAL		Order Dtd. 2026-02-19	CIVIL REVISION
14/2026	05.03.2026	CRMC-4112/2000	P K BEHERA	GENERAL		Order Dtd. 2006-01-13	
15/2026	05.03.2026	ABLAPL-8923/2023	B SWAIN	GENERAL		Order Dtd. 2024-04-18	BAIL-1
16/2026	05.03.2026	WP (C) - 5565/2024	R K BARIK	GENERAL		Order Dtd. 2024-09-17	WRIT BRANCH (DIVISION BENCH-1)
17/2026	05.03.2026	CONTC-3297/2022	R K BARIK	GENERAL		Order Dtd. 2026-02-13	CONTEMPT
18/2026	05.03.2026	RVWPET-104/2022	R K BARIK	GENERAL		Order Dtd. 2026-02-13	CIVIL REVISION
32/2026	05.03.2026	WP (C) - 13600/2025	DIBAKAR SAMAL	GENERAL		Order Dtd. 2026-01-22	WRIT BRANCH-5
34/2026	05.03.2026	WP (C) - 18611/2019	SR SETHI	GENERAL		Order Dtd. 2019-11-07	WRIT BRANCH-5
35/2026	05.03.2026	CRLMC-651/2026	J SAHOO	GENERAL		Order Dtd. 2026-03-05	
36/2026	05.03.2026	CRLMP-238/2026	J SAHOO	GENERAL		Order Dtd. 2026-03-05	
37/2026	05.03.2026	CRLMC-653/2026	J SAHOO	GENERAL		Order Dtd. 2026-03-05	
38/2026	05.03.2026	CRLMC-2917/2025	PR SWAIN	GENERAL		Order Dtd. 2025-02-26	
39/2026	05.03.2026	WP (C) - 3207/2026	S PANDA	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-4
40/2026	05.03.2026	CRLMC-2824/2025	S BARIK	GENERAL		Order Dtd. 2026-02-26	
41/2026	05.03.2026	WP (C) - 28921/2024	UK PANDA	GENERAL		Order Dtd. 2024-12-03	
42/2026	05.03.2026	BLAPL-4870/2025	JJ SAHOO	GENERAL		Order Dtd. 2025-10-14	BAIL-1
43/2026	05.03.2026	FAO-	SR BARIK	GENERAL		Order Dtd. 2024-02-29	MISC.

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44/2026	05.03.2026	CRLMC- 3898/2025	TK NAYAK	GENERAL		Order Dtd. 2026-01-15	
45/2026	05.03.2026	WP (C) - 5068/2026	RK BEHERA	GENERAL		Order Dtd. 2026-02-27	
46/2026	05.03.2026	WP (C) - 2648/2026	DK JENA	GENERAL		Order Dtd. 2026-02-23	
48/2026	05.03.2026	WP (C) - 4281/2026	KN SAHOO	GENERAL		Order Dtd. 2026-02-19	
49/2026	05.03.2026	WP (C) - 4169/2026	KN SAHOO	GENERAL		Order Dtd. 2026-02-19	
50/2026	05.03.2026	CRLMC- 1139/2012	JJ PARIDA	GENERAL		Order Dtd. 2023-07-06	CRIMINAL MISC
51/2026	05.03.2026	WP (C) - 6403/2026	BK BEHERA	GENERAL		Order Dtd. 2026-03-05	WRIT BRANCH-5
52/2026	05.03.2026	CRLMP- 235/2026	BK BEHERA	GENERAL		Order Dtd. 2026-03-05	
53/2026	05.03.2026	WP (C) - 6407/2026	BK BEHERA	GENERAL		Order Dtd. 2026-03-05	WRIT BRANCH-5
54/2026	05.03.2026	CRLREV- 839/2025	D SAMAL	GENERAL		Order Dtd. 2026-02-27	
56/2026	05.03.2026	WP (C) - 10917/2024	D SAMAL	GENERAL		Order Dtd. 2024-05-15	WRIT BRANCH (DIVISION BENCH-3)
57/2026	05.03.2026	WP (C) - 5687/2026	MK PANI	GENERAL		Order Dtd. 2026-03-05	WRIT BRANCH-6
58/2026	05.03.2026	ABLAPL- 13331/2025	AP RATH	GENERAL		Order Dtd. 2026-01-21	
59/2026	05.03.2026	CRLMC- 655/2026	A SUNDARAY	GENERAL		Order Dtd. 2026-03-05	
60/2026	05.03.2026	WP (C) - 34674/2025	J DEHURY	GENERAL		Order Dtd. 2026-02-24	WRIT BRANCH-8
61/2026	05.03.2026	WP (C) - 34674/2025	J DEHURY	GENERAL		Order Dtd. 2026-02-24	WRIT BRANCH-8
62/2026	05.03.2026	WP (C) - 34674/2025	J DEHURY	GENERAL		Order Dtd. 2026-02-24	WRIT BRANCH-8
63/2026	05.03.2026	WP (C) - 34674/2025	J DEHURY	GENERAL		Order Dtd. 2026-02-24	WRIT BRANCH-8
64/2026	05.03.2026	CRLMC- 5658/2025	SS PRADHAN	GENERAL		Order Dtd. 2026-02-24	

65/2026	05.03.2026	WP (C) - 16560/2021	G SUNDARAY	GENERAL		Order Dtd. 2026-01-19	WRIT BRANCH-2
66/2026	05.03.2026	WP (C) - 13857/2013	M DAS	GENERAL		Misc.caseCounter,Rejoinder,Entire Order,Petition With Annexures,	

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